GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 230 ANSWERED ON MONDAY THE 19th JULY, 2021/ ASHADHA 28, 1943 (SAKA)

CSR FUNDS

QUESTION

230. SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the yearly expenditure of CSR funds under legally mandated law;

(b) whether the changes in its administration and utilisation is evaluated against the funds spent;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the data is available on the same is district and State-wise expenditure for proper planning and analyzing; and

(e) if so, the details thereof and time by which the same will be available in near future?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) to (e): Section 135 of the Companies Act, 2013 ('Act') mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year to undertake Corporate Social Responsibility (CSR) activities. CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. The existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide sufficient safeguards. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of the Act after due examination of records and following due process of law.

All data related to CSR filed by companies in the MCA21 registry including districtwise and State-wise is available in public domain at <u>www.csr.gov.in</u>. The State-wise CSR spent by all the companies for the financial years 2014-15, 2015-16, 2016-17, 2017-18, 2018-19 and 2019-20 respectively is at Annexure.

Annexure ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 230 FOR 19.07.2021

	STATE/UT		EXPENDITU	RE DETAILS	(IN RS. CR	DRE)	
	Amount	Amount	Amount	Amount	Amount	Amount	
States/UT	Spent FY 2014-15	Spent FY 2015-16	Spent FY 2016-17	Spent FY 2017-18	Spent FY 2018-19	Spent FY 2019-20	Total
Andaman And Nicobar	0.29	0.55	0.83	0.75	0.43	0.68	3.53
Andhra Pradesh	414.27	1,294.28	753.52	275.27	644.83	679.19	4061.36
Arunachal	11.04	1.48	24.04	12.13	24.50	16.83	90.03
Pradesh				_			
Assam	134.78	164.60	269.91	86.23	206.01	753.73	1614.26
Bihar Chandigarh	<u>36.68</u> 1.77	124.61 5.34	100.77 21.98	47.49 20.51	136.47 11.72	138.15 14.24	584.17 75.57
Chhattisgarh	161.30	241.16	84.94	71.79	146.66	156.64	862.48
Dadra And	101.50	241.10	04.94	71.79	140.00	150.04	002.40
Nagar Haveli	4.41	12.02	7.58	6.93	13.48	18.92	63.33
Daman And Diu	20.05	2.42	2.63	20.09	6.23	8.60	60.02
Delhi	237.43	493.34	521.16	558.33	674.17	643.99	3128.41
Goa	27.11	30.15	37.89	53.34	46.74	43.71	23.93
Gujarat	313.44	551.42	870.84	775.90	1,065.90	910.13	4487.63
Haryana	187.40	375.61	390.07	266.09	334.53	474.43	2029.14
Himachal Pradesh	10.94	52.28	24.03	60.60	79.97	76.09	303.92
Jammu And Kashmir	43.70	107.80	42.84	46.44	35.34	24.93	301.06
Jharkhand	79.56	117.03	95.69	45.92	70.30	139.04	547.54
Karnataka	403.46	784.66	887.68	1,034.33	1,224.92	1383.65	5718.69
Kerala	68.23	148.13	135.47	167.24	387.17	250.02	1156.25
Lakshadweep	0	0.30	0	2.07	0.39	1.00	3.76
Madhya Pradesh	141.88	185.50	290.60	147.25	247.15	165.47	1177.84
Maharashtra	1,445.91	2052.23	2492.11	2,565.59	2,864.04	2,751.21	14171.09
Manipur	2.44	6.27	12.35	4.03	7.64	10.87	43.61
Meghalaya	3.53	5.58	10.97	5.49	17.99	17.29	60.85
Mizoram	1.03	1.07	0.08	0.23	0.11	0.25	2.77
Nagaland	1.11	0.95	0.92	0.36	2.11	1.64	7.09
Odisha	252.18	624.04	316.72	472.58	682.87	679.43	3027.83
Puducherry	2.02	6.46	7.42	6.53	8.30	8.63	39.37
Punjab	55.60	69.92	75.83	89.32	164.58	176.06	631.31
Rajasthan	299.75	502.95	325.15	263.83	549.02	696.77	2637.47
Sikkim	1.19	1.98	6.83	6.84	4.58	3.94.	25.37
Tamil Nadu	539.63	633.23	550.94	627.75	829.27	919.05	4099.88
Telangana	101.96	265.40	259.88	293.53	422.39	404.97	1748.13
Tripura	1.33	1.47	1.25	1.83	23.06	4.34	33.29
Uttar Pradesh	148.90	423.79	328.31	302.91	479.88	496.13	2179.93
Uttarakhand	74.79	73.16	102.52	86.65	173.32	105.34	615.78
West Bengal	194.85	415.41	290.35	299.77	369.50	390.51	1960.39
NEC/ Not							
mentioned	26.94	0	7.63	132.04	3.68	3.42	173.72
PAN India*	4,615.03	4,740.61	4,990.68	5,050.79	6,767.74	8,662.86	34827.72
Grand Total (in Cr.)	10,065.93	14,517.20	14,342.45	13,908.79	18,728.01	21,231.15	92793.54

(Data upto 31.03.2021) [Source: National CSR Data Portal]

*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.